

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1173
ANSWERED ON:29.11.2006
ALLEGED INDIFFERENCE OF GOVERNMENT HOSPITALS
Jha Shri Raghunath

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether pregnant women have allegedly given birth to children on the footpaths in Delhi and Gurgaon as they were not given admission in the Government hospitals;
- (b) if so, the details thereof;
- (c) whether any inquiry has been conducted in the matter;
- (d) if so, the outcome thereof; and
- (e) the steps taken to ensure that such incidents are not repeated in future?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (e): In so far as Central Government Hospitals in Delhi are concerned, there has been no such case of any woman giving birth on footpath due to denial of admission by the Hospital. In regard to Gurgaon, as per information received from the Director General of Health Services, Govt. of Haryana, Panchkula, there has been no case of any pregnant woman giving birth on the footpath because of denial of admission by the Government hospital. Taking notice of news-reports regarding delivery by a woman in hospital campus in Gurgaon on 10.09.06, an enquiry has been conducted. The enquiry revealed that the patient was admitted in the maternity ward and was examined but probably the attendant/husband of the patient was apprehensive and anxiously took the patient out of the maternity ward in the hospital campus area. Patient was a case of 4th gravida and chances of precipitate delivery are very high in such cases. The patient delivered in the hospital area due to unexpected early outcome of the precipitate delivery. The enquiry committee concluded that as per statement and records there was no fault of the hospital staff in dealing with the patient.